

Proposed bringing of Gazetted Employees on Pay Rolls of non-Gazetted Employees

2151. SHRI HAFIZ MOHD. SIDDIQ : Will the Minister of DEFENCE be pleased to state :

(a) whether there was any proposal under consideration of his Ministry to bring gazetted employees on the pay rolls of the non-gazetted employees to effect saving in paper and manpower;

(b) if so, whether the proposal has been considered; and

(c) if so, the details of the decision taken thereon ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (c). The Pay and Allowances of the gazetted employees in the Ministry of Defence (Sectt.), including its Defence Accounts Department and Ordnance Factories, are being drawn by the drawing and disbursing officers on the establishment pay bills as in the case of non-gazetted employees. Thus, the system of individual officers drawing their on bills had already been dispensed with.

In so far as Armed Forces Headquarters/Inter Services Organisations are concerned, the position is that in Air Headquarters accounts of Gazetted Officers are being maintained by the Controller of Defence Accounts (HQR) on individual Running Ledger Accounts System and therefore Officers of Air Headquarters are not required to prepare their own pay bills. In respect of officers serving in Army HQrs, Naval Headquarters and Inter-Services Organisations, the matter is still under consideration. However, as a sample study, pay bills of a few gazetted officers of Army Headquarters/Inter-Service Organisations whose offices are situated in one contiguous areas are being submitted in a consolidated form to the Controller of Defence Accounts (HQrs) but even in this case bills are consolidated separately for gazetted and non-gazetted employees.

Proposal for setting up a Refinery at Mangalore

2152. SHRIMATI BASAVA RAJESWARI : Will the Minister of PETROLEUM be pleased to state :

(a) whether it is a fact that ESSAR group along with Hindustan Petroleum has applied for licence under Joint sector for issuing of licence to set up a refinery at Mangalore in Karnataka; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The ESSAR group has applied to the Ministry of Industrial Development to set up a refinery at Mangalore.

(b) The application is for a refinery of a capacity of 3 million tonnes per annum with associated secondary processing facilities, and a naphtha cracker to be set up simultaneously.

Kerosene dealers in Bombay

2153 SHRI ANOOPCHAND SHAH : Will the Minister of PETROLEUM be pleased to state :

(a) the number of Kerosene dealers in greater Bombay;

(b) the quota allotted to each of them per month; and

(c) whether it is a fact that a number of applications for dealership are pending with Oil Corporation ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA) : (a) The Oil Companies have 99 kerosene oil dealers in Greater Bombay.

(b) The effort involved in compilation of the required details would not be commensurate with the purpose sought to be served.